

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO.155
TO BE ANSWERED ON 02.02.2024

MISSION VATSALYA

155. DR. UMESH G. JADHAV :
SHRI GANESH SINGH :
SHRI KHAGEN MURMU :
SHRI TAPIR GAO :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the steps taken by the Government to promote Mission Vatsalya;
- (b) the number of children registered under the said Mission, State/UT-wise; and
- (c) the proposed allocation for FY 2024-25 particularly in Karnataka, district-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : Ministry of Women and Child Development is implementing Centrally Sponsored Scheme namely 'Mission Vatsalya' (erstwhile Child Protection Services Scheme), through the State/ UT Governments on cost sharing basis between the Central and the State Governments for delivering services for children in difficult circumstances which include institutional care and non-institutional care services. The Government is committed to provide security net of statutory and service delivery structures to the children in need of care and protection and children in conflict with law. The Child Care Institutions (CCIs) established under the Mission Vatsalya scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling etc. Support under non-institutional care is provided by way of sponsorship, foster care and after care to children in need of care and protection. The Ministry has issued Guidelines to the States/UTs on 05.07.2022 for implementation of Mission Vatsalya Scheme.

The Ministry conducted "Zonal and Sub-Zonal Meet Outreach Programme on 8 Years Achievement" with States/UTs on 02.04.2022 (Chandigarh), 04.04.2022 (Bengaluru), 09.04.2022 (Guwahati), 12.04.2022 (Mumbai), 13.04.2022 (Bhubaneshwar) and 04.07.2022 (Hyderabad). The Ministry also conducted "National Dissemination Workshop on Juvenile Justice (Care and Protection of Children) Act, 2015, Protection of Children from Sexual Offences Act, 2012 and the rules thereunder and the Adoption Regulations, 2017" including implementation of Mission Vatsalya Scheme on 17.08.2022 and 29.08.2022 with all States/UTs, line Ministries and other stakeholders. Regional Symposium on "Child Protection, Child Safety and Child Welfare" have also been organised in Delhi on 02.07.2023 and in Bhopal on 09.07.2023.

The Mission Vatsalya scheme provides strategy for convergence for ensuring efficient and effective delivery of services through schemes and programmes of line Ministries/ Departments in order to realize desired outcomes of child welfare, safety and protection. The Ministry regularly follows up with the State/ UT Governments and various advisories have been sent so as to ensure the effective implementation of Mission Vatsalya Scheme.

State/UT-wise number of children registered under Institutional Care and Non-Institutional Care of the Mission Vatsalya Scheme is at Annexure-I.

(c) : The allocation for Mission Vatsalya Scheme for financial year 2024-25 is Rs. 1472.17 Crore including that of State of Karnataka.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF THE LOK SABHA UN-STARRED QUESTION NO.155 FOR ANSWER ON 02.02.2024 BY DR. UMESH G. JADHAV, SHRI GANESH SINGH, SHRI KHAGEN MURMU AND SHRI TAPIR GAO

STATE/UT-WISE NUMBER OF CHILDREN REGISTERED UNDER THE MISSION VATSALYA SCHEME (AS ON 31.03.2023)

S. No.	State	Number of Beneficiaries under Institutional Care	Number of Beneficiaries under Non-Institutional Care	Total Beneficiaries
1	Andhra Pradesh	1504	9150	10654
2	Arunachal Pradesh	206	840	1046
3	Assam	1380	858	2238
4	Bihar	2088	504	2592
5	Chhattisgarh	1974	288	2262
6	Goa	526	27	553
7	Gujarat	1651	506	2157
8	Haryana	1239	5155	6394
9	Himachal Pradesh	805	1347	2152
10	Jammu and Kashmir	817	1398	2215
11	Jharkhand	1219	3086	4305
12	Karnataka	3182	3875	7057
13	Kerala	697	1133	1830
14	Madhya Pradesh	2292	2377	4669
15	Maharashtra	3654	9844	13498
16	Manipur	2121	1120	3241
17	Meghalaya	972	1028	2000
18	Mizoram	914	591	1505
19	Nagaland	493	752	1245
20	Odisha	4153	1772	5925
21	Punjab	607	612	1219
22	Rajasthan	2560	239	2799
23	Sikkim	526	323	849
24	Tamil Nadu	7785	2975	10760
25	Tripura	829	305	1134
26	Uttar Pradesh	3238	1766	5004
27	Uttarakhand	700	847	1547
28	West Bengal	6220	1670	7890
29	Telangana	1129	6454	7583
30	Andaman & Nicobar	308	0	308
31	Chandigarh	202	199	401
32	Dadra & Nagar Haveli and Daman & Diu	28	519	547
33	Ladakh	25	29	54
34	Lakshadweep	0	0	0
35	Delhi	1206	980	2186
36	Puducherry	690	106	796
	Total	57940	62675	120615